

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. NO. 445 of 1999.

Monday this the 19th day of April 1999.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. B.N. BAHADUR, ADMINISTRATIVE MEMBER

K.L. Syamala, Postman,
Thatahmpally Post Office,
Thathampally. .. Applicant

(By Advocate Shri N.N. Sugunapalan)

Vs.

1. The Superintendent of Post Offices,
Alappuzha Division,
Department of Posts,
Alappuzha - 688 012.

2. The Post Master General,
Department of Posts,
Central Region, Kochi.

3. The Chief Postmaster General,
Department of Posts,
Kerala Circle,
Thiruvananthapuram - 695 033. .. Respondents

(By Advocate Shri Govindh K. Bharathan, SCGSC)

The application having been heard on 19th April, 1999
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant seeks permission to withdraw the original application with liberty to take up the matter further with the departmental authorities. Permission is granted and O.A. is dismissed as withdrawn. No costs.

Dated the 19th April, 1999.

B Bahadur

B.N. BAHADUR
ADMINISTRATIVE MEMBER

A.V. Haridasan
A.V. HARIDASAN
VICE CHAIRMAN